

**Statement-III***Details of contribution made to NSDF*

(Amount in ₹)

Year	Name of the Donor	Amount	Contribution of the Government of India
2013-14	Jaypee Sports International Limited	10,00,00,000	5,00,00,000
	Other Source	20	
2014-15	India Infrastructure Finance Co. Ltd.	10,00,00,000	3,75,00,000
2015-16	The Oriental Insurance Company Ltd.	5,82,654	5,00,00,000
	Bank of Baroda	1,00,00,000	
	Bank of Maharashtra	10,00,000	
	Damodar Valley Corporation (DVC)	15,00,000	
2016-17	National Buildings Construction Corporation Ltd. (NBCC)	10,00,000	10,03,33,000
	Syndicate Bank	1,00,000	
	Power Grid Corporation of India Ltd.	50,00,000	
	Metals and Minerals Trading Corporation of India Ltd. (MMTC)	10,00,001	
	Antrix Corporation Ltd.	5,00,000	
	Rashtriya IspatNigam Ltd.	5,00,000	
	Container Corporation of India Ltd.	10,00,000	
	Power Finance Corporation	10,00,000	
	Allahabad Bank	2,00,000	

**Boost to sporting culture among young children in schools**

1591. PROF. M.V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government recognizes that there is a lack of sporting culture and ethos in the country, in view of the poor show of Indian athletes in the recently concluded Olympics, 2016;

(b) whether Government aims at boosting sporting culture among young children in schools;

(c) whether there are plans of building world-class infrastructure facilities for the emerging athletes; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) Yes, Sir. There is a need of broad basing sports and creating sports culture in the country.

(b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, has been enacted, making elementary education a Fundamental Right, which, *inter-alia*, provides for (i) A play ground for each school; (ii) A part time instructor for physical education in upper primary school; and (iii) Supply of play material, games and sports equipment, to schools. In terms of the provisions of the RTE Act, no school shall be established or recognized unless it fulfills the norms specified in the schedule attached to the Act.

Central Board of Secondary Education (CBSE) has made it mandatory for all schools affiliated to it to provide one compulsory period for sports upto 10th class and two periods in a week for classes 11 and 12.

Further, with the objective to improve the standard of and improve participation in school-level sports competitions, it has been decided to constitute a coordination committee, consisting of representative of CBSE, Council for the Indian Certificate School Examinations (CICSE), School Games Federation of India, Kendriya Vidyalaya Sangathan, etc. under the chairmanship of Union Minister of State (Independent Charge) for Youth Affairs and Sports.

(c) and (d) Sports Authority of India (SAI) has established 9 Sports academies for Cycling, Swimming, Athletics, Boxing, Golf, Hockey, Badminton and Football at various cities. Further action has been initiated for establishment of academies for Archery and Table Tennis.

### **Preparations for Tokyo Olympics**

1592. SHRI DILIP KUMAR TIRKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether preparations and the work of identifying medal prospects for 2020 Tokyo Olympics has been initiated by the Ministry; and